

O.A./488/88

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. P.M. Joshi .. Judicial Member

1/08/1988

Heard learned advocates Mr. C.S. Upadhyay and Mr. R.M. Vin for the applicant and respondents respectively. Interim relief in terms of being subject to the result of the case and persons affected by any orders passed be informed; Time allowed to the respondents for filing reply. The case be adjourned to 16th August, 1988 for further directions before Registrar.


(P H Trivedi)
Vice Chairman


(P M Joshi)
Judicial Member

*Mogera

Written Test

O.A./488/88

(A)

Coram : Hon'ble Mr. P.H.Trivedi : Vice Chairman
Hon'ble Mr. R.C.Bhatt : Judicial Member

25.4.1991

Mr.C.S.Upadhyaya, learned advocate for the applicant states that in view of the favourable order recently passed his client is satisfied and that he wants to withdraw the application for which permission is sought. Allowed. The application is disposed of as withdrawn. Mr.R.M.Vin, learned advocate for the respondents present.

R.C.Bhatt

(R.C.Bhatt)
Judicial Member

P.H.Trivedi
(P.H.Trivedi)
Vice Chairman

a.a.b.